

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P No. 07/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M

Name of the Company		Anup ChakrabortyVersus- Richbirds Properties Pvt.Ltd. & Ors.		
Under Section		241/242		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Syamantak Barenjel 2. Ballari Barenjel par.

hor peh'hioner

21/07/17

ORDER

Ld. Counsels for the petitioner has filed written submissions in the office.

Reserved for order.

≤d. (Vijai Pratap Singh) Member (J)